

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. 281/95 and O.A. 316/95

Wednesday, this the 10th day of July, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR P. V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

O.A. 281/95

Anilakumari. R,
Laboratory Technician,
Vector Control Research Centre,
Cherthala, Alleppy District. Applicant

By Advocate Mr M. Rajagopalan.

Vs

1. The Officer-In-Charge,
Ministry of Health & Family Welfare,
Vector Control Research Centre,
Cherthala, Alleppy District, Kerala.
2. The Director,
Vector Control Research Centre,
Medical Complex, Pondicherry- 605 006.

.... .. Respondents

O.A. 316/95

K.P. Girinath, S/o G. Parthasarathy,
Giri Nivas, P.O. Thekkevila,
Kollam -16.

.... .. Applicant

By Advocate Mr M. Rajagopalan.

Vs

1. The Officer-In-Charge,
Vector Control Research Centre,
Cherthala, Alleppy District,
Kerala.
2. The Director,
Vector Control Research Centre,
Medical Complex, Pondicherry- 605 006.

.... .. Respondents

By Advocate Mr Mary Help John David.J, Addl.CGSC

The applications having been heard on 10th July 1996,
the Tribunal on the same day delivered the following:

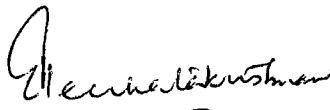
O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Learned counsel for applicants submits that
applicants have since been appointed as Laboratory
Technicians, and that they have no further grievance.

2. We record the submission, and dismiss the
applications as infructuous. No costs.

Dated the 10th July, 1996.


P V VENKATAKRISHNAN

ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN